

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

E.A. No. 10/2023

in

O.A. No. 214/2021

In the matter of:

Shailesh Singh

..... Petitioner

Versus

Central Pollution Control Board & Ors.

....Respondents

NDOH:- 11.07.2023

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Filed by:


(Delhi Pollution Control Committee)

New Delhi:

Dated: 11.07.2023

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In the matter of:

Shailesh Singh

..... Petitioner

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Central Pollution Control Board

& Ors.

..... Respondents

**ACTION TAKEN REPORT ON BEHALF OF JOINT
COMMITTEE OF CENTRAL POLLUTION CONTROL
BOARD (CPCB) AND DELHI POLLUTION CONTROL
COMMITTEE (DPCC)**

1. That this Hon'ble Tribunal has taken up the matter on 10.03.2023 and pleased to constitute a Joint Committee of CPCB and DPCC officials to verify the factual position after interacting with the Project Proponent (PP) and other stakeholders and furnish a factual report against the slaughterhouse operated by East Delhi Municipal Corporation. The applicant alleged that Project Proponent violating extraction of ground water without permission of DJB and also failure to scientifically handle the wastewater.
2. That, in compliance of the order passed by this Hon'ble Tribunal, a Joint Committee of CPCB and DPCC officials inspected the Ghazipur Slaughterhouse on 12.05.2023. Copy of the Joint inspection report dated 12.05.2023 is enclosed herewith as **Annexure-1**. It was concluded by the Joint Committee that:
 1. MCD should install "Bio-methanation Plant" to treat wastes such as rumen, stomach & intestine contents, dung, agriculture residues, etc. at earliest and should submit detailed plan with

regard to utilization of the by-products beyond NCR if used as fuel.

2. MCD should deposit Environmental Compensation of Rs 50 Lakhs imposed by DPCC for non- installation of bio-methanation plant.

The recommendation of the joint committee are as follows:

- a) Retention capacity of treated water needs to be increased by MCD for 15 days as per the "Guidelines for Utilization of Treated Effluent in Irrigation" framed by CPCB in the matter of OA No. 348/2017.
- b) The wastewater quality at inlet has low level in terms of BOD, COD, this does not represent ideal concentration of wastewater from a Slaughterhouse. Therefore, MCD should engage an expert government agency of this field, say CLRI, Chennai for Environmental Audit of the Plant including ETP performance evaluation. The report be submitted to CPCB and DPCC within a period of 3 months.
- c) To carry out the calibration of the OCEMS, on regular basis and inform to CPCB & DPCC.
- d) To install flow meter at the inlet of pipeline, through which the effluent is being passed for SLF area and maintain logbook of the same.

3. Subsequent to inspection carried out by the Joint Committee, DPCC issued a letter on 30.6.2023 to MCD to submit their latest status with regard to compliance of the directions issued by this Hon'ble Tribunal in EA No. 10/2023 of OA No. 214/2021 as well as suggestions / recommendations of the Joint Committee of CPCB & DPCC. MCD submitted its reply on 04.07.2023 with compliance status on various issues which is enclosed herewith as **Annexure-2**. With regard to installation of bio-methanation (Ingesta/ dung-drying) plant, MCD submitted that they had invited tenders in the month of May 2023 but no bid was

beery

received. They again invited tenders on 30.06.2023. The bid opening date for the same is 21.07.2023.

4. Subsequently, a meeting with MCD officials was also called by the Member Secretary, DPCC on 05.07.2023 to discuss status of compliance of recommendations of the Joint Committee. MCD was asked to submit an undertaking regarding use of treated wastewater for various purposes in Delhi, for which he assured to submit by 06.07.2023. Email dated 07.7.2023 received from MCD in this regard is attached herewith as **Annexure-3**.

The above said status report may kindly be taken on record.



Dr. B.M.S. Reddy
Sr. Environmental Engineer

(4)

Joint Inspection Report of Ghazipur Slaughter House (Municipal Corporation of Delhi (MCD)), Ghazipur, Delhi – 110096

In compliance of Hon'ble NGT order dated 14.03.2023 in E.A. No. 10/2023 in O.A. No. 214/2021 in the matter of Shailesh Singh vs. CPCB & Ors.

Background

Joint-Committee of officials of CPCB and DPCC, after detailed deliberations recommended certain measures for environmental compliance by the Slaughterhouse of MCD at Ghazipur, Delhi in compliance of the order of Hon'ble National Green Tribunal dated 4.07.2022 in OA No. 214/2021 in the matter of Shailesh Singh vs. CPCB & Ors. Thereafter, another order was passed by the Hon'ble NGT in EA No. 10/2023 in OA No. 214/2021. The relevant parts of the order are as below:

" 4. The applicant has stated that directions of this Tribunal for recirculation of treated water and reducing the consumption of ground water are still not being complied with.

5. In view of above, let a joint Committee of CPCB and DPCC verify the factual position after interacting with the PP and other stakeholders and furnish a factual report in the matter within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

List for further consideration on 11.07.2023."

In compliance of the aforesaid order of Hon'ble Tribunal, inspection of the Ghazipur Slaughterhouse was carried out on 12.05.2023 by the Joint Committee of CPCB and DPCC officials namely Y.N. Mishra, Scientist 'C', CPCB and R.K. Sharma, EE, DPCC. During the said inspection the unit was found operational.

Details about M/s. Delhi Food Processing Complex (Meat), MCD, Ghazipur, Delhi

Municipal Corporation Delhi (MCD) is responsible for providing various civic services within the limits of the Corporation of Delhi including creation of required infrastructure for a modern slaughterhouse facility and its operation. For environmental, health and regulatory reasons, it was decided to relocate the then 'Idgah Slaughterhouse' to Ghazipur, Delhi by constructing a modern slaughterhouse and to provide the wholesome meat for population of Delhi as well as ensuring the highest standards for hygiene and safety, operational efficiency and environmental management.

The MCD and M/s Qureshi Intl DS-Max FNF Consortium Pvt Ltd (referred as 'the Unit') have mutually agreed for the lease agreement which commenced from 19 January 2020 at Delhi. The unit has infrastructure for production of frozen boneless buffalo meat, poultry feed supplement (PFS), tallow and blood meal. The details of the unit are as follow:

General Information		
1	Raw material	Live Buffaloes (Halal method) Live Sheep/Goats – (Halal method) Live Sheep/Goats – (Jhataka method)
2	Consented production capacity for Products/By-products	The details provided by the unit are mentioned below: Frozen Meat - Nil Bone Meal - Nil Tallow - Nil Blood Meal - 2 x 2 MT/Day The unit is also engaged in processing of dead animals by Rendering Plant, lifted from the various locations of NCT of Delhi. The consent is valid for maximum rendering capacity of 200 large & small animals per day (Annexure-I).
3	Consented/Request for proposal/present slaughtering	Source: MCD (Request for Proposal) Live Buffaloes (Halal method) – 500 per shift Live Sheep/Goats – (Halal method) – 3000 per shift Live Sheep/Goats – (Jhataka method) – 1500 per shift (Normally, two shifts are operated per day.) On the day of inspection 563 buffaloes, 1827 Sheep/Goats and 131 (Jhataka) were to be slaughtered by the unit.
Information pertaining to water consumption and wastewater generation		
4	Freshwater source & consumption (Kl/day)	<ul style="list-style-type: none"> 02 bore wells of 7.5 HP each provided with mechanical flow meters. As per records maintained by the Unit, the raw water consumption details are as follow: <ul style="list-style-type: none"> Average groundwater extraction in the month of September 2021 has been recorded as 342 KL/day which includes water for domestic purposes. The unit has installed Piezometer to measure depth of the ground water.
5	Type of flow meter(s)	Mechanical flow meters installed on both the bore wells.
6	Flow meter Reading (s)	Bore well 1- Total flow - 6312 m ³ Bore well 2 – Total Flow – 2722 m ³ (Cumulative readings as on 12.05.2023)
7	Status of NOC from CGWA/Delhi Jal Board for ground water extraction	Permission granted by Delhi Jal Board upto 2 years from date of issuance. (Annexure-II).

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8	Consented wastewater discharge (KLD)	Domestic: 28 KLD; Industrial: 929.5 KLD
9	Consent Status under the Water Act, 1974	The Consent issued by the DPCC is valid up to 13.09.2023 (Annexure-III).
10	Treated Wastewater discharge (Kl/day)	The unit has installed OCEMS for all the requisite parameters i.e. pH, TSS, BOD and COD. On the day of inspection, the OCEMS was found in operation and parameters were within the prescribed norms.
11	ETP details	<p>The Unit has installed ETP with treatment capacity of 1750 KLD based on Activated Sludge Process.</p> <ul style="list-style-type: none"> ✓ ETP comprises of primary treatment and secondary treatment followed by tertiary treatment. ✓ The unit comprises of Screening, Reaction Tank (02 Nos.), DAF (02 Nos.), Equalisation Tank (02 Nos.), Sludge Thickeners, Wasted sludge collection Tank, UASB Reactors (03 Nos.), Aerations Tank (02 Nos.), Secondary Clarifier and Chlorine Contact Tank, Treated Waste water Tank and Sludge Drying Beds. ✓ The unit has installed Blood Meal Plant (capacity of 10KL) with blood pump, screw pump and agitator (Blood coagulator).
12	Mode of Effluent disposal	Treated effluent is being used in washing of slaughter area, machines, floor washing, cooling towers, conveyed through underground pipeline to Sanitary Land Fill Site (Ghazipur) for horticulture purposes and water sprinkling on roads/highway.
13	Odour Control	The Unit has not provided bio-filters to suppress/control the odour from rendering plant.
Information pertaining to Air Pollution		
14	Source of Air Pollution, details of fuel and status of APCDs	<ul style="list-style-type: none"> • Two boilers of 12 TPH and 10 TPH capacity installed by the unit. • PNG is being used as fuel in a boiler of 12 TPH and Light Diesel Oil (LDO) is used in another boiler. • Flue gases are discharged into the ambient air through a common stack of 30 meters height. • The unit has provided 05 DG sets capacity of 500 KVA. All DG sets have acoustic enclosures. Light Diesel Oil (LDO) is being used as the fuel in all DG sets.
Information pertaining to ETP sludge and other solid waste		
15	Quantity of ETP sludge	<p>i. As per records provided by the unit, average sludge generation from 02.06.2021 to 18.09.2021 was 36 Kg/Day.</p> <p>ii. The Unit has maintained logbook for ETP sludge.</p>
16	Nature of waste	Organic
17	Facility for storage/	Small storage area has been provided for ETP sludge and other

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disposal /treatment	wastes. The Unit informed that the ETP sludge is being used as manure
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During the inspection five samples were collected, one each from inlet of ETP, aeration tank of ETP, outlet of ETP, Borewell No. 1 & Borewell No. 2. The samples were analysed at Water Lab, DPCC. Findings of the analysis reports are as below:

Report of samples taken from ETP attached as Annexure-IV:

S.No.	Parameters	ETP		Prescribed Standard	MLSS
		Inlet	Outlet		
1	pH	7.1	7.6	5.5 – 9.0	-
2	TSS	416	40	50	-
3	BOD	180	22	30	-
4	COD	608	112	250	-
5	Oil & grease	28.4	3.2	10	-
6	Total phosphates	27.0	3.8	5	-
7	Total Kjeldahl nitrogen	44.9	9.2	50	-
8	Aeration Tank - I	-	-	-	2640

All parameters are in mg/l except pH.

All the parameters found within the prescribed standards.

To investigate the ground water quality around the unit, samples of ground water from the industry and around the industrial unit were collected for analysis. The analysis results are presented below:

Report of samples taken from Borewell No. 1 & 2 attached as Annexure-V:

S. No	Location	pH	TDS	Cl	Hardness as CaCO ₃	Ca	SO ₄	Nitrate
1	Tube well sample - I	7.8	388	19 6	212	50	160	8.4
2	Tube well sample - II	8.0	412	22 0	275	62	182	6.2
General standards		6.5 - 8.5	500	25 0	300	75	200	45

All parameters are in mg/l except pH.

All the parameters for both the borewells found within the prescribed standards for groundwater.

The observations/present status against recommendations made by the Joint Committee on 05.07.2022 is given below:

Recommendations given by Joint Committee on 05.07.2022	Compliance status as observed by Joint Committee from inspection dated 12.05.2023
1. Project Proponent (PP) / MCD have to file fresh application for renewal of Consent to Operate with all test reports one month prior to the expiry of the CTO without fail.	Fresh application was filed by the PP on 18.08.2022 with all the test reports.
2. DPCC has revoked/ withdraw Consent to Operate in compliance of the Hon'ble Green Tribunal order dated 13.05.2022. in view of the recent order of Hon'ble Tribunal, DPCC has to issue amended Consent with the conditions as specified in the order dated 04.07.2022 with the previous validity	DPCC has issued renewed CTO to MCD on 22.12.2022 with amended consent conditions as specified in the order dated 04.07.2022 valid upto 13.09.2023.
3. The NGT has modified the direction wrt adoption of ZLD system as condition for operation of the plant. While reiterating the direction for 100% recirculation/reuse of treated water, which will be added as consent condition, treated wastewater from wastewater treatment plant may be passed through nano filtration and RO as per the guidelines of CPCB. This may be installed by the MCD within six months and DPCC will add this in the revised consent conditions.	As observed during the inspection, MCD has installed Nano Filtration followed by RO plant. Wastewater treated by ETP is being passed through Nano Filtration for recirculation/reuse in slaughtering area.
4. Hon'ble Tribunal directed that, in case entire treated water is not utilized within the plant, there should be a proper destination for use of such treated water by the MCD for gardening etc. DPCC will add this in the revised consent conditions and MCD will submit an undertaking in this regard within two weeks for utilization of the treated water in	PP has submitted records of utilization of excess treated water being used for gardening, horticulture, etc. 30 to 35% of ETP treated water is being re-treated through Nano filtration/RO. 70% Nano/RO permeate is being used for washing of floor, machinery etc. in the slaughter area. The rejects are being used for sprinkling water on the roads.

horticulture/gardening and storage of treated water. However, the unit shall make provision for storage of the treated water during monsoon & winter seasons.

70 to 65% of treated water through ETP is being used for horticulture purpose in campus and SLF site through piping network. Surplus quantity of water is being used for irrigation of MCD parks through water tankers.

In order to store the treated water during the monsoon and winter seasons, there is one underground reservoir having capacity of 500 KLD and one overhead tank having capacity of 250 KLD is available in Ghazipur Slaughterhouse for storage of treated water. Besides, around 100 KLD treated water can also be stored where RO/Nano installed.

5. Hon'ble Tribunal directed that, only potable water may be used for washing of meat etc. and for drinking purposes. DPCC will add this in the revised consent conditions. The MCD will assess the quantity of the potable water consumption on daily basis and inform the same to DPCC as well as Delhi Jal Board within a week after resumption of the plant.

MCD has submitted records of potable water being procured through water tankers for washing of meat etc. and for drinking purposes.

DPCC has added these conditions in revised consent granted to MCD on 22.12.2022

6. With regard to installation of "Bio-methanation Plant" to produce bio-gas from the huge quantity of dung produce at the time of the commissioning of the plant, the MCD/Project Proponent should install "Bio-methanation Plant" / "Ingesta/ Dung Drying Plant" within three months and should submit detail plan with regard to utilization of the by-products beyond NCR if used as fuel. Further, the MCD should deposit Environmental Compensation imposed by DPCC for non-installation of bio-methanation plant.

- MCD has submitted that this project & expenditure is yet to be approved by the Standing Committee and Corporation, but the Standing Committee has yet not been constituted.
- MCD was also required to comment upon plan of utilization of by-products beyond NCR if biogas from Bio-methanation Plant" / "Ingesta/ Dung drying plant" is used as a fuel. No comments received on this matter.
- Further, MCD is yet to deposit past violation Environmental Compensation of Rs. 50 Lakhs imposed by DPCC for non-installation of bio-methanation plant. However, vide letter dated 03.02.2023 MCD has requested to waive off this EC submitting that they are in the process of

the establishment of Ingesta/Dung drying plant at Ghazipur Slaughterhouse.

Conclusions:

1. MCD should install "Bio-methanation Plant" to treat wastes such as rumen, stomach & intestine contents, dung, agriculture residues, etc. at earliest and should submit detailed plan with regard to utilization of the by-products beyond NCR if used as fuel.
2. MCD should deposit Environmental Compensation of Rs 50 Lakhs imposed by DPCC for non-installation of bio-methanation plant.
3. **The unit is required to ensure as follows:**
 - a) The discharge of effluent to meet the prescribed notified standards.
 - b) Retention capacity of treated water needs to be increased by MCD for 15 days as per the "Guidelines for Utilisation of Treated Effluent in Irrigation" framed by CPCB in the matter of OA No. 348/2017.
 - c) The waste water quality at inlet has low level in terms of BOD, COD, this does not represent ideal concentration of waste water from a Slaughter House. Therefore, MCD should engage an expert government agency of this field, say CLRI, Chennai for Environmental Audit of the Plant including ETP performance evaluation. The report be submitted to CPCB and DPCC within a period of 3 months.
 - a) To carry out the calibration of the OCEMS, on regular basis and inform to CPCB & DPCC.
 - b) To install flow meter at the inlet of pipeline, through which the effluent is being passed for SLF area and maintain logbook of the same.


8/6/2023
YN Mishra, CPCB


8/6/2023
RK Sharma, DPCC



Municipal Corporation of Delhi
Veterinary Services Department
Ghazipur Slaughter House
 Near Poultry Market, Ghazipur, Delhi – 110096
 E-mail:-slaughterhousegzp@gmail.com



No. GSH/MCD/2023-24/260

Dated: - 03/07/2023

To

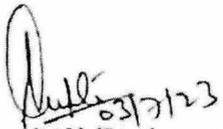
The Incharge WMC-III,
 Delhi Pollution Control Committee,
 Department of Environment, Govt. of NCT of Delhi,
 4th & 5th Floor, ISBT Building, Kashmiri Gate,
 Delhi – 110006.

Sir,

With reference to your communication vide letter No.DPCC/WMC-III/52/2020/6455-6457 dated 30.06.2023, the current status is as given below:-

S.N	Issues	Compliance Status
1.	The NGT has modified the direction wrt adoption of ZLD system as condition for operation of the plant. While reiterating the direction for 100% recirculation/reuse of treated water, which will be added as consent condition, treated waste water from wastewater treatment plant may be passed through nano filtration and RO as per the guidelines of CPCB. This may be installed by the MCD within six months and DPCC will add this in the revised consent conditions.	As advised by the DPCC vide letter dated 06.07.2022, the RO/Nano Filtration System has been established at Ghazipur Slaughter House to recycle the treated water. The above plant is functional as informed by the lessee of Ghazipur Slaughter House.
2.	Hon'ble Tribunal directed that, in case entire treated water is not utilized within the plant, there should be a proper destination for use of such treated water by the MCD for gardening etc. DPCC will add this in the revised consent conditions and MCD will submit an undertaking in this regard within two weeks for utilization of the treated water in horticulture/gardening and storage of treated water. However, the unit shall make provision for storage of the treated water during monsoon & winter seasons.	After the operationalization of RO/Nano Filtration Plant, almost 100% water treated with the RO/Nano Filtration System would be utilized at Ghazipur Slaughter House for the purpose of washing the plant and machinery, cleaning of floors, drinking by animals and for horticulture purpose. The additional quantity of water, if any, would be utilized for the irrigation of MCD parks. In order to store the treated water during the monsoon and winter seasons, it is informed that there is one underground reservoir having the capacity of 500 KLD and one over head tank having the capacity of 250 KLD is available in Ghazipur Slaughter House for storage of treated water. Besides, around 100 KLD treated water can also be stored where RO/Nano Filtration System has been installed.

3.	<p>Hon'ble Tribunal directed that, only potable water may be used for washing of meat etc. and for drinking purposes. DPCC will add this in the revised consent conditions. The MCD will assess the quantity of the potable water consumption on daily basis and inform the same to DPCC as well as Delhi Jal Board within a week after resumption of the plant.</p>	<p>It is submitted that after the commissioning of RO/Nano Filtration Plant at Ghazipur Slaughter House, the treated water will be used for drinking by animals. RO plant is already available for drinking purpose of humans. The lessee of Ghazipur Slaughter House has informed that only 30% capacity of this plant is being utilized at present due to arrival of less number of animals against the capacity of 5000 animals per shift and they are procuring on an average 30-35 kilo liter potable water used per day to meet out the present demand.</p>
4.	<p>With regard to installation of "Biomethanation Plant" to produce bio-gas from the huge quantity of dung produce at the time of the commissioning of the plant, the MCD/Project Proponent should install "Biomethanation Plant"/"Ingesta/ Dung Drying Plant" within three months and should submit detail plan with regard to utilization of the byproducts beyond NCR if used as fuel. Further, the MCD should deposit Environmental Compensation imposed by DPCC for non installation of biomethanation plant.</p>	<p>The Engineering Department of MCD had invited tenders for the execution of the work of installation of Ingesta/Dung Drying Plant at Ghazipur in the month of May 2023, however no bid was received. The Engineering Department has again invited tenders for the above work at Ghazipur on dated 30.06.2023.</p>


Dy. Director (VS)/Incharge
Ghazipur Slaughter House

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Municipal Corporation of Delhi
Veterinary Services Department
Ghazipur Slaughter House
Near Poultry Market, Ghazipur, Delhi – 110096
E-mail:-slaughterhousegzp@gmail.com

Annexure-3



No. GSH/MCD/2023-24/268

Dated: - 06/7/2023

To

The Incharge, WMC-III
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building,
Kashmiri Gate, Delhi – 110006.

Sir,

The lessee of Ghazipur Slaughter House i.e. M/s Qureshi International DS-MAX-FNF Consortium has submitted the daily water report (water of borewells & tankers of potable water) for the month of February 2023 to June 2023, which are being forwarded to you for reference and record please.

Encl:- 06 pages


Dy. Director (VS)/Incharge
Ghazipur Slaughter House

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08/07/23

Qureshi INTL DS-Max FNF Consortium Pvt. Ltd.
MCD Slaughter House Ghazipur, Delhi

Daily Update ETP

Month	Slaughter House			Total Fresh Water (KL)	ETP Inlet Water (KL)	ETP Treated Outlet Water (KL)	Offal Washing/Lairage & Animal Washing/Gardening (KL)	Dead Animal/Boiler/ Rendering (KL)	SLF Site (KL)	Total Treated Water Usage (KL)	Balance Water (KL)
Date	Fresh Water										
	BW #1 (KL)	BW #2 (KL)	Tanker (KL)								
01-Apr-23	23	67	40	130	453	330.7	236	59	32	327	3.7
02-Apr-23	28	70	40	138	476	347.5	247	55	35	337	10.5
03-Apr-23	18	70	30	118	477	348.2	239	52	33	324	24.2
04-Apr-23	8	7	0	15	84	61.3	8	44	9	61	0.3
05-Apr-23	35	70	40	145	459	321.3	239	55	23	317	4.3
06-Apr-23	35	53	40	128	478	334.6	231	61	29	321	13.6
07-Apr-23	36	51	10	97	199	139.3	75	43	20	138	1.3
08-Apr-23	34	70	30	134	447	312.9	222	55	23	300	12.9
09-Apr-23	34	69	40	143	467	325.9	231	57	24	312	14.9
10-Apr-23	33	70	30	133	309	216.3	139	51	22	212	4.3
11-Apr-23	22	39	20	81	166	117.6	57	38	21	116	1.6
12-Apr-23	32	69	40	141	451	315.7	219	55	31	305	10.7
13-Apr-23	28	68	40	136	459	321.3	232	55	31	318	3.3
14-Apr-23	5	6	0	11	67	46.9	10	22	10	42	4.9
15-Apr-23	35	69	35	139	463	324.1	239	54	27	320	4.1
16-Apr-23	34	68	40	142	469	328.3	248	52	21	321	7.3
17-Apr-23	31	67	25	123	341	238.7	169	49	19	237	1.7
18-Apr-23	27	56	20	103	189	132.3	76	45	10	131	1.3
19-Apr-23	19	65	40	124	459	321.3	232	53	32	317	4.3
20-Apr-23	15	71	40	126	442	309.4	226	54	23	303	6.4
21-Apr-23	13	23	20	56	211	147.7	92.0	31	21	144	3.7
22-Apr-23	6	19	25	50	167	116.9	67	38	11	116	0.9
23-Apr-23	7	56	20	83	282	197.4	123	51	20	194	3.4
24-Apr-23	18	68	40	126	349	244.3	161	50	23	234	10.3
25-Apr-23	17	48	20	85	241	168.7	103	43	21	167	1.7
26-Apr-23	20	65	30	115	437	305.9	219	55	24	298	7.9
27-Apr-23	20	67	40	127	378	264.6	194	45	19	258	6.6
28-Apr-23	16	64	20	100	179	125.3	78	34	11	123	2.3
29-Apr-23	23	67	40	130	430	301.0	222	55	19	295	5.0
30-Apr-23	28	67	40	135	453	317.1	231	58	24	313	4.1
Total Qty. (KL)	700	1719	895	3314	10484.0	7383.5	5065.0	1469	668.0	7202.0	181.5

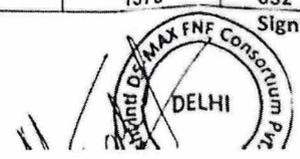
(Signature)
Qureshi DS-Max FNF Consortium Pvt. Ltd.
DELHI

Signing Authority

1526
03/03/23

Qureshi INTL DS-Max FNF Consortium Pvt. Ltd.
MCD Slaughter House Ghazipur, Delhi
Daily Update ETP

Month	Feb-23			Total Fresh Water (KL)	ETP Inlet Water (KL)	ETP Treated Outlet Water (KL)	Offal Washing/Lairage & Animal Washing/Gardening (KL)	Dead Animal/Boiler/Rendering (KL)	SLF Site (KL)	Total Treated Water Usage (KL)	Balance Water (KL)
	Slaughter House Fresh Water										
Date	BW #1 (KL)	BW #2 (KL)	Tanker (KL)								
01-Feb-23	35	78	40	153	440	312.4	195	67	42	304	8.4
02-Feb-23	39	80	35	154	401	284.7	184	59	30	273	11.7
03-Feb-23	29	71	10	110	167	118.6	62	34	20	116	2.6
04-Feb-23	22	45	40	107	411	291.8	189	55	30	274	17.8
05-Feb-23	5	7	0	12	121	85.9	22	35	20	77	8.9
06-Feb-23	23	58	30	111	399	283.3	189	54	32	275	8.3
07-Feb-23	22	71	20	113	213	155.5	67	61	20	148	7.5
08-Feb-23	37	79	40	156	449	327.8	217	55	39	311	16.8
09-Feb-23	28	69	20	117	278	202.9	123	44	29	196	6.9
10-Feb-23	14	31	10	55	139	101.5	59	31	10	100	1.5
11-Feb-23	29	75	35	139	411	300.0	205	55	35	295	5.0
12-Feb-23	34	79	40	153	451	329.2	224	63	31	318	11.2
13-Feb-23	26	64	30	120	346	252.6	173	55	21	249	3.6
14-Feb-23	22	50	20	92	193	140.9	67	48	22	137	3.9
15-Feb-23	29	70	40	139	421	307.3	211	59	31	301	6.3
16-Feb-23	18	70	30	118	349	254.8	166	55	22	243	11.8
17-Feb-23	15	42	20	77	149	108.8	53	45	10	108	0.8
18-Feb-23	7	9	0	16	67	48.9	12	31	5	48	0.9
19-Feb-23	22	71	40	133	461	336.5	247	55	22	324	12.5
20-Feb-23	26	70	30	126	372	271.6	179	62	21	262	9.6
21-Feb-23	21	55	25	101	194	135.8	69	52	10	131	4.8
22-Feb-23	21	58	40	119	461	322.7	245	48	23	316	6.7
23-Feb-23	22	78	40	140	468	327.6	257	39	22	318	9.6
24-Feb-23	12	21	20	53	101	70.7	37	19	12	68	2.7
25-Feb-23	22	71	40	133	401	280.7	189	51	26	266	14.7
26-Feb-23	25	70	40	135	442	309.4	219	56	27	302	7.4
27-Feb-23	27	70	30	127	290	203.0	139	41	21	201	2.0
28-Feb-23	51	69	25	145	269	188.3	101	49	19	169	19.3
Total Qty. (KL)	683	1681	790	3154	8864	6353.2	4100	1378	652	6130	223.2



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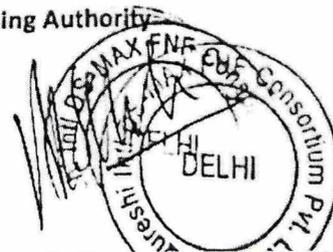
Qureshi INTL DS-Max FNF Consortium Pvt Ltd. MCD Slaughter House Ghazipur, Delhi						
Daily Update RO/Nano						
Month	Jun-23					
Date	ETP Inlet Water in KL (A)	ETP Treated Outlet Water in KL (B)	RO/Nano Inlet (C)	RO/Nano Permeate Water (D)	RO/Nano Rejected Water (E)	Remarks
01-Jun-23	337	246.0	79.0	53	24	
02-Jun-23	178	129.9	42.0	27	13	
03-Jun-23	405	303.8	97.0	66	30	
04-Jun-23	389	291.8	96.0	65	29	
05-Jun-23	311	233.3	77.0	52	23	
06-Jun-23	187	136.5	45.0	30	13	
07-Jun-23	407	297.1	98.0	67	29	
08-Jun-23	357	260.6	86.0	58	25	
09-Jun-23	153	111.7	37.0	24	11	
10-Jun-23	368	268.6	89.0	37	17	
11-Jun-23	393	286.9	96.0	64	30	
12-Jun-23	302	220.5	73.0	49	22	
13-Jun-23	194	141.6	47.0	31	14	
14-Jun-23	378	275.9	91.0	60	30	
15-Jun-23	294	214.6	71.0	48	22	
16-Jun-23	171	124.8	41.0	27	13	
17-Jun-23	353	257.7	85.0	58	25	
18-Jun-23	362	264.3	87.0	59	26	
19-Jun-23	297	216.8	72.0	48	23	
20-Jun-23	136	99.3	33.0	21	10	
21-Jun-23	378	275.9	91.0	58	31	
22-Jun-23	312	227.8	75.0	51	22	
23-Jun-23	152	111.0	37.0	24	11	
24-Jun-23	293	213.9	71.0	47	22	
25-Jun-23	254	185.4	61.0	41	19	
26-Jun-23	276	201.5	67.0	43	21	
27-Jun-23	145	105.9	35.0	23	10	
28-Jun-23	163	119.0	40.0	27	12	
29-Jun-23	97	70.8	0.0	0	0	Holiday
30-Jun-23	133	97.1	0.0	0	0	Holiday
Total Qty. (KL)	8175.0	5990.0	1919.0	1258.0	577.0	

Note;

D: RO/Nano Treat water uses in Floor washing and Equipment washing.

E: RO/Nano Rejected water uses in Road Sprinkling.

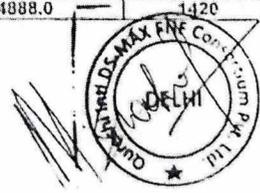
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Qureshi INTL DS-Max FNF Consortium Pvt. Ltd.
MCD Slaughter House Ghazipur, Delhi
Daily Update ETP

GHAZIPUR SLAUGHTER HOUSE
MCD Slaughter House Ghazipur, Delhi

Month	Slaughter House Fresh Water			Total Fresh Water (KL)	ETP Inlet Water (KL)	ETP Treated Outlet Water (KL)	Offal Washing/Lairago & Animal Washing/Gardening (KL)	Dead Animal/Boiler/Rendering (KL)	SLF Sito (KL)	Total Treated Water Usago (KL)	Balance Water (KL)
	BW #1 (KL)	BW #2 (KL)	Tanker (KL)								
01-Mar-23	74	69	40	183	461	327.3	241	53	22	316	11.3
02-Mar-23	52	52	30	134	372	264.1	178	55	23	256	8.1
03-Mar-23	20	50	20	90	193	137.0	67	45	18	130	7.0
04-Mar-23	41	71	40	152	469	333.0	245	55	26	326	7.0
05-Mar-23	42	70	40	152	481	341.5	253	53	24	330	11.5
06-Mar-23	42	72	40	154	489	347.2	267	51	23	341	6.2
07-Mar-23	36	80	20	136	271	192.4	123	46	19	188	4.4
08-Mar-23	5	8	0	13	78	54.0	8	35	11	54	0.0
09-Mar-23	32	51	40	123	380	269.8	193	51	20	264	5.8
10-Mar-23	23	32	20	75	143	101.5	54	36	11	101	0.5
11-Mar-23	18	70	35	123	431	306.0	219	55	21	295	11.0
12-Mar-23	14	70	40	124	420	302.5	232	45	19	296	6.5
13-Mar-23	8	69	30	107	367	260.6	179	53	23	255	5.6
14-Mar-23	41	55	20	116	191	135.6	78	34	22	134	1.6
15-Mar-23	39	70	40	149	441	313.1	245	36	24	305	8.1
16-Mar-23	38	59	30	125	399	283.3	211	45	19	275	8.3
17-Mar-23	27	51	20	98	283	200.9	132	43	21	196	4.9
18-Mar-23	29	70	40	139	467	331.6	248	55	23	326	5.6
19-Mar-23	27	70	40	137	439	311.7	234	51	19	304	7.7
20-Mar-23	28	71	30	129	372	264.1	187	45	25	257	7.1
21-Mar-23	27	70	20	117	177	125.7	82.0	24	18	124	1.7
22-Mar-23	27	70	40	137	461	327.3	249	52	22	323	4.3
23-Mar-23	22	72	40	134	345	245.0	185	30	24	239	5.9
24-Mar-23	29	45	10	84	99	70.3	22	32	15	69	1.3
25-Mar-23	30	71	30	131	383	271.9	187	52	23	262	9.9
26-Mar-23	29	70	40	139	444	315.2	226	54	21	301	14.2
27-Mar-23	23	72	40	135	403	286.1	201	56	23	280	6.1
28-Mar-23	16	37	0	55	99	70.3	10	49	10	69	1.3
29-Mar-23	4	24	0	28	83	58.9	8	41	9	58	0.9
30-Mar-23	5	6	0	13	78	55.4	9	46	0	55	0.4
31-Mar-23	17	27	20	64	244	173.2	115	42	14	171	2.2
Total Qty. (KL)	865	1776.0	855	3496	9967.0	7076.5	4888.0	1420	592.0	6900.0	176.5



Signing Authority

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07/08/23

Qureshi INTL DS-Max FNF Consortium Pvt. Ltd.
MCD Slaughter House Ghazipur, Delhi

Daily Update ETP

Month	May-23										
	Slaughter House			Total Fresh Water (KL)	ETP Inlet Water (KL)	ETP Treated Outlet Water (KL)	Offal Washing/Lairage & Animal Washing/Gardening (KL)	Dead Animal/Boiler/ Rendering (KL)	SLF Site (KL)	Total Treated Water Usage (KL)	Balance Water (KL)
	Fresh Water										
Date	BW #1 (KL)	BW #2 (KL)	Tanker (KL)								
01-May-23	32	68	40	140	429	304.6	222	53	21	296	8.6
02-May-23	32	66	25	123	178	126.4	69	45	10	124	2.4
03-May-23	27	68	40	135	454	322.3	241	53	23	317	5.3
04-May-23	24	68	40	132	349	247.8	168	54	22	244	3.8
05-May-23	17	46	20	83	172	122.1	78	33	10	121	1.1
06-May-23	26	65	30	121	367	260.6	187	51	20	258	2.6
07-May-23	27	67	30	124	412	292.5	211	54	21	286	6.5
08-May-23	27	67	30	124	289	205.9	145	39	18	202	3.9
09-May-23	26	45	20	93	162	115.0	61	34	17	112	3.0
10-May-23	26	67	40	133	457	324.5	239	48	32	319	5.5
11-May-23	23	66	30	119	361	256.3	178	44	33	255	1.3
12-May-23	21	77	20	118	141	100.1	61	29	10	100	0.1
13-May-23	24	66	40	130	453	321.6	236	42	36	314	7.6
14-May-23	25	64	40	129	439	311.7	239	32	35	306	5.7
15-May-23	30	77	35	142	351	249.2	163	45	36	244	5.2
16-May-23	30	72	20	122	189	134.2	69	30	32	131	3.2
17-May-23	20	70	40	130	459	325.9	234	56	34	324	1.9
18-May-23	37	72	40	149	333	236.4	167	44	21	232	4.4
19-May-23	38	72	20	130	166	117.9	74	22	19	115	2.9
20-May-23	36	70	40	146	412	292.5	219	43	29	291	1.5
21-May-23	36	72	40	150	422	299.6	220	49	28	297	2.6
22-May-23	39	72	40	151	332	235.7	169	39	26	234	1.7
23-May-23	34	76	30	142	211	149.8	85	36	25	146	3.8
24-May-23	38	73	40	151	412	292.5	219	49	22	290	2.5
25-May-23	35	72	40	147	389	276.2	197	45	29	271	5.2
26-May-23	28	72	20	120	154	109.3	64	34	11	109	0.3
27-May-23	39	72	40	151	407	289.0	207	55	23	285	4.0
28-May-23	38	75	40	153	411	291.8	209	51	29	289	2.8
29-May-23	28	72	35	135	341	242.1	164	48	28	240	2.1
30-May-23	21	72	25	118	213	151.2	88	51	10	149	2.2
31-May-23	29	72	40	141	377	267.7	187	55	22	264	3.7
Total Qty. (KL)	917	2135.0	1030	4082	10242.0	7272.4	5070.0	1363	232.0	7165.0	107.4

Signing Authority
Qureshi INTL DS-Max FNF Consortium Pvt. Ltd.
DELHI

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GHAZIPUR SLAUGHTER HOUSE
Municipal Corporation of Delhi
Date: 4/3/23
22/02/23

Qureshi INTL DS-Max FNF Consortium Pvt. Ltd. MCD Slaughter House Ghazipur, Delhi												
Daily Update ETP												
Month	Jun-23			Total Fresh Water (KL)	ETP Inlet Water (KL)	ETP Treated Outlot Water (KL)	Offal Washing/Lairage & Animal Washing/Gardening (KL)	Dead Animal/Boiler/ Rendering (KL)	SLF Site (KL)	Total Treated Water Usage (KL)	Balance Water (KL)	ETP treat water uses in RO/Nano
Date	Slaughter House Fresh Water											
	BW #1 (KL)	BW #2 (KL)	Tanker (KL)									
01-Jun-23	17	55	40	112	337	246.0	174	53	16	243	3.0	79.0
02-Jun-23	19	54	20	93	178	129.9	76	41	11	128	1.9	42.0
03-Jun-23	18	58	40	116	405	303.8	231	52	19	302	1.8	97.0
04-Jun-23	20	59	35	114	389	291.8	219	53	18	290	1.8	96.0
05-Jun-23	19	55	40	114	311	233.3	161	54	16	231	2.3	77.0
06-Jun-23	21	50	20	91	187	136.5	72	49	11	132	4.5	45.0
07-Jun-23	17	53	40	110	407	297.1	224	49	21	294	3.1	98.0
08-Jun-23	15	52	40	107	357	260.6	189	46	22	257	3.6	86.0
09-Jun-23	16	45	20	81	153	111.7	69	30	11	110	1.7	37.0
10-Jun-23	22	52	35	109	368	268.6	201	51	16	268	0.6	89.0
11-Jun-23	19	56	40	115	393	286.9	215	56	11	282	4.9	96.0
12-Jun-23	19	53	35	107	302	220.5	156	46	15	217	3.5	73.0
13-Jun-23	16	50	20	86	194	141.6	78	51	10	139	2.6	47.0
14-Jun-23	18	55	40	113	378	275.9	198	53	22	273	2.9	91.0
15-Jun-23	17	56	35	108	294	214.6	155	42	13	210	4.6	71.0
16-Jun-23	17	54	20	91	171	124.8	69	42	11	122	2.8	41.0
17-Jun-23	18	44	40	102	353	257.7	189	46	21	256	1.7	85.0
18-Jun-23	17	48	35	100	362	264.3	196	48	19	263	1.3	87.0
19-Jun-23	18	50	35	103	297	216.8	153	51	11	215	1.8	72.0
20-Jun-23	20	42	20	82	136	99.3	59	29	10	98	1.3	33.0
21-Jun-23	21	51	40	112	378	275.9	199	54	21	274	1.9	91.0
22-Jun-23	22	45	40	107	312	227.8	152	51	22	225	2.8	75.0
23-Jun-23	17	35	20	72	152	111.0	53	45	11	109	2.0	37.0
24-Jun-23	18	50	35	103	293	213.9	137	55	19	211	2.9	71.0
25-Jun-23	19	55	30	104	254	185.4	116	49	18	183	2.4	61.0
26-Jun-23	16	53	40	109	276	201.5	141	49	11	201	0.5	67.0
27-Jun-23	14	47	20	81	145	105.9	51	41	12	104	1.8	35.0
28-Jun-23	18	54	20	92	163	119.0	62	45	10	117	2.0	40.0
29-Jun-23	17	29	30	76	97	70.8	30	40	0	70	0.8	0.0
30-Jun-23	15	31	20	66	133	97.1	41	55	0	96	1.1	0.0
Total Qty. (KL)	540	1491	945	2976	8175	5990	4066	1426	428	5920	70	1919
Average per day KL	18	49.7	31.5	99.2	272.5	199.7	135.5	47.53	14.3	197.3	2.3	63.9

Signing Authority
INTL DS-MAX FNF Consortium
DELHI